

(d) Rs. 1,09,57,000.

(e) The information is not readily available.

FOREIGN TREATIES

9. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) the nature of the treaties which have been signed with other countries so far for the development of Commerce and Navigation;

(b) when these treaties have been signed; and

(c) how far they have been useful for the development of our Commerce and Navigation?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). Presumably the hon. Member has in mind the various trade agreements which have been entered into with different countries for the purpose of promoting trade. A list of the countries with whom trade agreement have been concluded is attached. [See Appendix I, annexure No. 12.]

Copies of these trade agreements are available in the library of the House.

It is difficult to assess precisely the effect of a trade agreement on the trade between any two countries as there may be various other factors also which may have influenced trade. On the whole, however, trade agreements do appear to have helped in promoting trade and navigation.

N.E.S. BLOCKS IN PUNJAB

10. **Shri D. C. Sharma:** Will the Minister of Planning be pleased to state:

(a) the number of National Extension Service Blocks which have been allotted to the Punjab till the end of October, 1954;

(b) the number among them which are in operation at present; and

(c) whether Government have any proposal to allot additional blocks to Punjab?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). 15.

(c) The question of allotment of additional blocks to the States will be considered early in 1955.

KHADI

12. **Shri Bibhuti Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) the production of khadi in 1952-53, 1953-54 and in 1954-55 till the end of October, State-wise; and

(b) the subsidies given to each State for this purpose during the above periods?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). The information is being collected and will be laid on the Table of the House when received.

रीडियो मास

११. श्री नवल प्रभाकर : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) २ अक्टूबर से २ नवम्बर तक मनाये जाने वाले रीडियो-मास में प्रचार के लिये क्या व्यवस्था की गई थी, और

(ख) इस व्यवस्था में सरकार ने और गैर सरकारी संगठनों ने क्या-क्या भाग लिया ?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The arrangements made for publicity during the Radio Month were as follows:

1. Announcements over the radio network regarding the extension of transmission timings and programme highlights.

2. Issue of special supplements of A.I.R. programme journals and special press releases covering the various important activities organised by the stations of A.I.R. during the Radio Month.

3. Supply of posters in English and various Indian languages to the dealers